

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-209
IB-1924(ND)/2019

IN THE MATTER OF:

M/s. Satkar Logistics pvt.Ltd.

Vs.

M/s. Ambassador Logistics Pvt.Ltd

....OPERATIONAL CREDITOR

....CORPORATE DEBTOR

SECTION

U/s 9 IBC code 2016

Order delivered on 12.03.2020

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SMT SUMITA PURKAYASTHA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant/OC : Mr. Himanshu Harbola, Mr. Ketan Madan, Advocates

For the Respondent/CD : Mr. Inder Pahuja, Advocate

For the Intervener :

ORDER

Both the sides are present. Mr. Pradeep Kumar has filed the Authority to represent the Operational Creditor, the same is taken on record. The Operational Creditor is directed to file supplementary affidavit giving details of the debt which is due and payable by the Corporate Debtor by circulating advance copy to the other side.

List on 27.04.2020.

-s-d-

(SUMITA PURKAYASTHA)
MEMBER (TECHNICAL)

-s-d-

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)